

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5000

ANSWERED ON:26.08.2010

ALLOCATION OF NATURAL GAS

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is aware that gas produced by Oil and Natural Gas Corporation (ONGC) in the designated blocks is utilized for Administered Price Mechanism (APM) allocation;
- (b) if so, the details thereof;
- (c) whether complaints have been received, in regard to bogus existence of companies;
- (d) if so, the reaction of the Government thereto;and
- (e) the corrective measures taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Natural gas produced by Oil & Natural Gas Corporation Ltd. (ONGCL) & Oil India Ltd.(OIL) from their existing producing fields in their nominated blocks is supplied under APM allocation. APM gas is being supplied to only the following categories of consumers:-

- (i) Power sector consumers
- (ii) Fertilizers sector consumers
- (iii) Consumers covered under court orders
- (iv) Consumers having allocations of less than 0.05 million standard cubic meters per day (mmscmd)

(c): No, Madam.

(d) & (e): Do not arise in view of (c) above.